

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 546 of 2020

IN THE MATTER OF:

Rajratan Babulal Agarwal

...Appellant

Versus

Solartex India Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Ritin Rai, Sr. Advocate with Mr. Anish Agarwal,
Mr. Tejas Agarwal and Ms. Vanshiks Gupta, Advocates.**

**Respondent: Mr. Pavan Godiwala and Sameer Agarwal,
Advocate for R-1
Mr. Vishnu Shankar and Mr. Kailash T. Shah,
Advocate for R-2 & 3**

ORDER
(Virtual Mode)

18.09.2020 Due to paucity of time, the Appeal is adjourned.

Let the Appeal be fixed on **5th October, 2020**.

Interim order to be continued till next date.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)